

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-570**

CP- 119/241/242/ND/2020

**IN THE MATTER OF:**

GANDHARV GOYAL

**Vs.**

SYNAPSICA TECHNOLOGIES PRIVATE LIMITED

....Applicant

.....Respondent

**SECTION**

U/s 241-242 CA

Order delivered on 14.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: P.Nagesh Adv., Vinit Trehan Adv., Shivam Wadhwa Adv.,

For the Respondent

: Payal Chawla & Hina Shaheen, Counsels for Respondents No. 1, 2, 3 & 4,

Jasmeet Singh, Adv for Res No. 7, For Respondent No. 5 - Anannya Ghosh and Ragini

Gupta, Sharique Hussain, Adv for R6

**ORDER**

Due to paucity of time, list on 11.02.2021.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-571**

CP- 119/241/242/ND/2020

CA-607 /C-V/ND/2020

**IN THE MATTER OF:**

GANDHARV GOYAL

....Applicant

**Vs.**

SYNAPSICA TECHNOLOGIES PRIVATE LIMITED

.....Respondent

**SECTION**

U/s 241-242 CA

**Order delivered on 14.01.2021**

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**ORDER**

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**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-572**

CP- 119/241/242/ND/2020

CA-669 /C-V/ND/2020

**IN THE MATTER OF:**

GANDHARV GOYAL

**Vs.**

SYNAPSICA TECHNOLOGIES PRIVATE LIMITED

**....Applicant**

**.....Respondent**

**SECTION**

U/s 241-242 CA

**Order delivered on 14.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
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Gupta, Sharique Hussain, Adv for R6

**ORDER**

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sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-573**

CP- 119/241/242/ND/2020

CA-785 /C-V/ND/2020

**IN THE MATTER OF:**

GANDHARV GOYAL

Vs.

SYNAPSICA TECHNOLOGIES PRIVATE LIMITED

....Applicant

.....Respondent

**SECTION**

U/s 241-242 CA

Order delivered on 14.01.2021

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**SHRI ABNI RANJAN KUMAR SINHA**  
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